

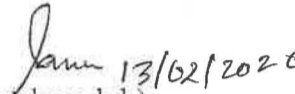
**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

CORRIGENDUM

Dated Shillong the 13th February, 2020.

No. LR (A) 32/92/Pt.IV/179 –The following names as appeared in the notification No. LR (A) 32/92/Pt.IV/178 dt. 4th February, 2020 is hereby deleted from the list of Assistant Public Prosecutors at Shillong, East Khasi Hills District-

- (1) Smti Swapna Ghosh Negi
- (2) Smti Anju Yadav
- (3) Smti Betbhalin War


(S.Kharlyngdoh)

Commissioner & Secretary to the Govt of Meghalaya,
Law Department.

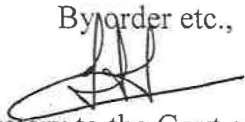
Memo No. LR (A) 32/92/Pt.IV/179-A,

Dated Shillong, the 13th February, 2020.

Copy forwarded to :-

1. The Advocate General, High Court of Meghalaya, Shillong .
2. The Director General of Police, Meghalaya, Shillong.
3. The Deputy Commissioners,
Shillong/Nongstoin/Nongpoh/Jowai/Tura/Williamnagar/Baghmara/Ampati/
Resubelpara/Mawkyrwat/Khliehriat.
4. The Superintendent of Police, Shillong/Nongstoin/Nongpoh/Jowai/Tura.
5. The District & Sessions Judge, Shillong/Jowai/Tura/Nongpoh/Nongstoin/
Williamnagar.
6. The Chief Judicial Magistrate, Shillong/Jowai/Tura/Nongpoh/Nongstoin/
Williamnagar.
7. The Judge, Autonomous District Council Court, Shillong/Jowai/Tura.
8. The Accountant General (A&E), Meghalaya, Shillong-793001. The Assistant
Government Pleader-cum-Assistant Public Prosecutor will not be entitled to
retaining fees but will receive other fees for appearing/conducting cases in the
Courts as per Government O.M. No. LR(B)1/89/Pt./33,dt. 28.03.2000 as amended.
9. The Government Pleaders/Public Prosecutors,
Shillong/Nongstoin/Nongpoh/Jowai/Tura/Khliehriat/Mawkyrwat/Williamnagar/
Resubelpara/Ampati/Baghmara.
10. The Sub-Divisional Officer (Civil) Judicial Officer Sohra/Mairang/Mawkyrwat/
Amlarem.
11. All the above Advocates concerned.
12. The Secretary, Shillong Bar Association, Shillong/Jowai Bar Association Jowai/Tura
Bar Association, Tura.
13. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication
of the notification in the next issue of the Meghalaya Gazette.
14. Law (B) Department.
15. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading
the above notification in the website of Law Department.
16. The Treasury Officer, Shillong/Jowai/Khliehriat/Nongpoh/Nongstoin/Mawkyrwat/
Tura/Williamnagar/Resubelpara/Ampati.
17. Guard file.

By order etc.,


Under Secretary to the Govt of Meghalaya,
Law Department.